

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.07.2022 (THURSDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No 1914-1915 of 2022 in Comp. App. (AT) (Ins) No. 689 & 691 of 2022	Vikram Bhawanishankar Sharma Vs. Feedback Highways OMT Pvt. Ltd. & Ors.	Anuj Tiwari	Manoj Kumar

### **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 536 of 2022	Rushabh Precision Bearing Ltd. Vs. Shimmit India Pvt. Ltd.	Ankur S. Kulkarni	Rohit Gupta Agam H. Maloo Prakhar Tandon
<b>3.</b>	Comp. App. (AT) (Ins) No. 611 of 2022	Kashyap Deorah Vs. AYG Reality Pvt. Ltd.	Vedant Mishra	
<b>4.</b>	Comp. App. (AT) (Ins) No. 661 of 2022	Lakshya Swarupa Housing Projects Pvt. Ltd. Vs. Rajendra Kumar Girdhar & Ors.	Amish Tandon	Yakshay Chedda Siddhesh Bhole-R1 Prateek Seksaria-R2
<b>5.</b>	Comp. App. (AT) (Ins) No. 690 of 2022	Prashant Agarwal Vs. Vikash Parasrampuria & Anr.	Indramil Ghosh	Madhur Mahajan Viraj Parikh-R1 Rubina Khan-R2
<b>6.</b>	Comp. App. (AT) (Ins) No. 704 of 2022 & I.A. No. 1947 of 2022	Amrapali LA-Residentia Flat Buyers Welfare Association (ALRFBWA) Vs. LA Residentia Developers Pvt. Ltd. (Under CIRP) & Anr.	Abhishek Naik	CS Gupta (Intervenor) Janender K.Chumbak
<b>7.</b>	Comp. App. (AT) (Ins) No. 707 of 2022	STG Softek Pvt. Ltd. Vs. Assets Care and Reconstruction Enterprises Ltd. & Anr.	Krish Kalra	Adhyudai Singh Hardeep Sachdeva Kamal Shankar-R1

8.	Comp. App. (AT) (Ins) No. 720 of 2022	Atul Kumar Kansal Vs. Owners Welfare Association, Universal Trade Tower	Swapnil Gupta	
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**For Admission (After Notice)**

9.	Comp. App. (AT) (Ins) No. 27 of 2021	Anish Niranjan Nanavaty Resolution Professional Reliance Communications Infrastructure Limited Vs. Patrimoine Expo Private Limited & Ors.	Misha	Zain A. Khan Sumit Batra Kumar Anurag Singh Kausar Husain-R1 Kausar Husain-R2 Ankit Lohia-R3
10.	Comp. App. (AT) (Ins) No. 990 of 2021	Gajendra Investment Ltd. Vs. Bleu Noir Infrastructure Development Pvt. Ltd.	Anuj P. Agarwala	Malak Bhatt Rajat Bector
11.	Comp. App. (AT) (Ins) No. 1070 of 2021	Sunil Tangri & Anr. Vs. Mrs. Ashu Gupta Resolution Professional Web Tech Packaging (India) Pvt. Ltd.	Rajiv K. Virmani	Vinod Khanna-RP
12.	Comp. App. (AT) (Ins) No. 204 of 2022	Sanjay Chaturvedi Vs. Anshul Gupta & Ors.  <b>With</b>	Arun Saxena	Milan Negi-R1
13.	Comp. App. (AT) (Ins) No. 211 of 2022 & I.A. No. 1037 of 2022	Satya Narain Sharma Vs. Anshul Gupta & Ors.	Syed Fahim Ahmed	Nipun Gautam
14.	Comp. App. (AT) (Ins) No. 308 of 2022	Committee of Creditors of Delhi Control Devices Pvt. Ltd. Vs. Ashok Kumar Gupta Resolution Professional of Delhi Control Devices Pvt. Ltd. & Anr.  <b>With</b>	Mehak Khurana	Abhishek Anand Karan Kohli-R1 G. P. Madaan Aditya Madaan Aishwarya Adlakha- R2
15.	Comp. App. (AT) (Ins) No. 277 of 2022	Statcon Electronics India Ltd. Vs. Ashok Kumar Gupta & Anr.	Aditya Madaan	Abhishek Anand Ashok Kr. Gupta-R1 Mehak Khurana-R2

16.	Comp. App. (AT) (Ins) No. 368 of 2022	Harinder Bashista Vs. Luxmi Electrical & Engineering Works Through its Sole Proprietor Varinder Arora & Anr.	Prashant Katara	Yogesh Gupta-R2
17.	Comp. App. (AT) (Ins) No. 478 of 2022	Fuse Base Fltoro Pvt. Ltd. & Ors. Vs. Shalu Khanna	Naveen Chawla	Rishi Sood
18.	Comp. App. (AT) (Ins) No. 541 of 2022	Rajeev Sharma Vs. Deepak Gupta & Anr.	Mahesh Agarwal	Sumesh Dhawan-R1 Aditya Trehan-R2
19.	Comp. App. (AT) (Ins) No. 652 of 2022	Nitin Ramachandra Jadhav & Ors. Vs. Vijendra Kumar Jain	Tuhina Mishra	

#### For Hearing

20.	Comp. App. (AT) (Ins) No. 890 of 2021	Damayanti Tea Industries Vs. Bochapathar Tea Estate Pvt. Ltd.	Abhinav Goyal	Subhro Sanyal
21.	Comp. App. (AT) (Ins) No. 1000 of 2021	Kotak Mahindra Bank Ltd. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd.  <b>With</b>	Vikrant Kumar	Swapnil Gupta
22.	Comp. App. (AT) (Ins) No. 661 of 2021	Kotak Mahindra Bank & Anr. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. & Anr.	Niharika Sharma	Swapnil Gupta Atul Kr. Kansal-R1 Harshal Kumar-R2

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

#### For Orders

23.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 593 of 2019 & 304 of 2020 & 275 of 2022	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
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<b>24.</b>	I.A. No. 1729 of 2022 in Comp. App. (AT) (Ins) No. 1082 of 2021	Punjab National Bank Vs. Animesh Mukhopadhyay & Anr.	Rajesh Kr. Gautam	Animesh Mukhopadhyay Pranay Agarwal-RP
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**For Hearing**

<b>25.</b>	Comp. App. (AT) (Ins) No. 713 of 2020  <b>(PH)</b>	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1- R3 Devarajan Raman-IRP
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**